

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 13 of 2014**

**Dated : 17<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Powergrid Corporation of India Ltd. .... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission  
& Ors. .... Respondent (s)**

**Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree  
Ms. Poorva**

**Counsel for the Respondent(s) : Mr. Pradeep Misra &  
Mr. Daleep Kr. Dhyani for R-3 & R-5  
Mr. M.S. Ramalingam for R-1  
Mr. Anand K. Ganesan &  
Ms. Mandakini Ghosh**

**ORDER**

At the request of the learned counsel for the appellant, post the matter for hearing on **17<sup>th</sup> November, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**